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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 144/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Ador Welding Ltd.
V/s.
PSL Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. DIVYESH SEJPAL

ADV

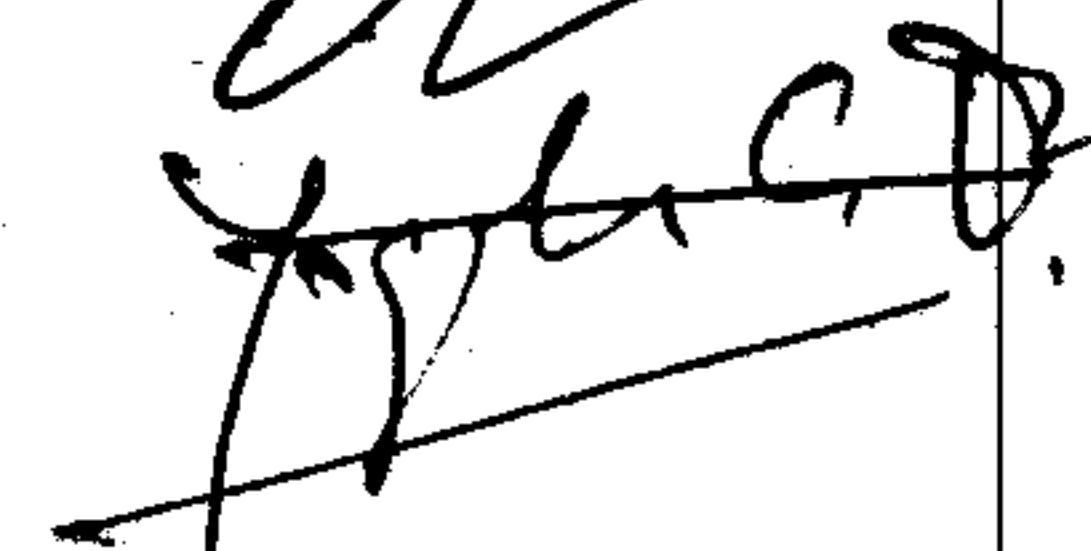
APPLICANT



2. ~~Sydney Bank~~

~~ADV~~

~~Respondent~~



ORDER

Learned Advocate Mr. Divyesh Sejpal i/b Sejpal Associates present for Operational Creditor/Petitioner. None present for Respondent.

Proof of service of application on Respondent filed.

Proof of service of date of hearing served on Respondent by mail.

Respondent shall file its objections, if any, within one week serving copy in advance to other side.

List the matter on 28.11.2017 for objections of Respondent and for hearing before admission along with connected matter CP(IB) 37/2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.